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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9200 /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Dibrugarh

Dated Guwahati, the 26th October, 2022

Sub:- **Permission to avail LTC**

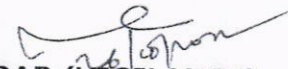
Ref:- Your letter No. DJD/4385/2022 dated 27.09.2022

Madam,

With reference to the above, I am directed to inform you that Smti Kumari Arti, Sub-Divisional Judicial Magistrate (M), Naharkatia, Dibrugarh has been accorded permission to visit Goa by availing LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 23.10.2022 to 28.10.2022 from Naharkatia, Dibrugarh to Goa (subject to granting leave by the District & Sessions Judge concerned), by the shortest possible route, as per existing Rules,

Smti Arti may be informed accordingly.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9201 - 9204 /A, dated- 26/10/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Kumari Arti, Sub-Divisional Judicial Magistrate (M), Naharkatia, Dibrugarh for information with reference to his letter No. JDL/NHKM/753/2022 dated 26.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)